

ANNEXURE- A
STATUS OF CLAIMS RECEIVED BY THE LIQUIDATOR

| Nature of the Creditor | Name of the Creditor | Amount Claimed (In Rs.) | Amount Admitted (In Rs.) | Remarks |
|------------------------------------|----------------------|-------------------------|--------------------------|---|
| Secured Financial Creditors | Bank of Baroda | 42,06,31,626.11 | 42,06,31,626.11 | Total claim amount has been admitted in full as per the supporting and explanations provided by the Creditors. |
| Operational Creditors | BMS Tradewings | 46,58,567 | 46,58,567 | Claim has been admitted as per the Books of accounts of the Corporate Debtor. |
| | Mittal Energies | 61,36,245 | 26,80,599 | Claim has been admitted as per the Books of accounts of the Corporate Debtor. The remaining amount of claim has been rejected due to lack of supporting. |
| | NSDL | 26,550 | 26,550 | Claim has been admitted as per the Books of accounts of the Corporate Debtor. |
| Government Dues | State Tax Department | 2,74,83,529 | - | They have submitted their claim in of CIRP regulations instead of FORM C of Liquidation regulations. Hence, the claim is under verification. Refer Note 1 |